

**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ. SHRI. A. A. NANDGAONKAR  
COURT 30 SESSIONS JUDGE  
Special Criminal Cause List Dated 30-06-2020**

Sr.no.	Case no.	Name of parties	Next date	stage
<b>Hearing</b>				
1	ABA 637/2020	Hitesh R. Patel Vs. State of Maharashtra		
2	Exh. 10 in S.C.1331/19	Rizwan Abdul Shaikh V/s The State		
3	B.A.No.845/20	Arbaz @pachisiya Momin V/s The state		
4	ABA 690/20	Khalid Kasim Khilji V/s. The State Nirmal Nagar P.Stn.		
5	B.A. Exh.37 In SC. No.927/19	Siddhant Shirish Lad V/s. R.A.K Marg P.Stn.		
<b>E-mail</b>				
6	S.C. No. 2115/19	Kamlesh Pabhakar Howale V/s The State Pant Nagar P. Stn.		
7	S.C. No. 2115/19	Snehal Mahadeo Kende V/s The State Pant Nagar P. Stn.		
8	S.C. No. 2115/19	Prasad Namdeo Gapate V/s The State Pant Nagar P. Stn.		
9	S.C. No. 2115/19	Dhirendra Kumar Ramchandra Kharat V/s The State Pant Nagar P. Stn.		
10	S.C. No. 2115/19	Roahan Dinkar Nikam V/s The State Pant Nagar P. Stn.		

